

1	2	3	4	5
3.	Ms. Manju Aggarwal	Community Health Teacher		5972.00
4.	Shri Kuldeep Kumar	Tabla Vadak	01.05.2005	5972.00

(C) Srijan Staff (Working half day daily)

1.	Shri Ikram	Gents Tailor	01.05.2007	9031.00
2.	Mrs. Tarun Kaur	Turpai work	01.09.2008	3059.00
3.	Mrs. Indrevati	Turpai work	01.09.2008	3059.00

Statement-III

Details of Project with IGNOU

Sl. No.	Name	Designation	Date of engagement		Present Pay-scale
			From	Till date	
1.	Sailaja Gullapalli	Research Associate	8.8.2006	30.4 2013	(15600- 39100)+5400

Scholarships to young artists for cultural activities

†2645. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CULTURE be pleased to state:

(a) whether scholarships are being given to the young artists who perform in different streams of cultural activities in the country;

(b) if so, the State-wise list of those artists who were provided funds from the financial year 2014-15 to 2016-17 and the amount provided to them; and

(c) the details of the number of young artists for whom scholarships have been given and the communities to which they belong?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir. The Government is implementing Scheme of 'Scholarship' to Young Artistes in Different Cultural Fields' for advanced training in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual Art, Folk, traditional and indigenous Art and Light Classical Music.

†Original notice of the question was received in Hindi.

(b) and (c) Under the Scholarship Scheme upto 400 scholarships are given every year to selected Young Artistes in the age group of 18-25 years @ ₹5000/- per month for a period of 2 years. A total number of 212 Young Artistes were given scholarships for the year 2014-15 and the State-wise details of those artistes are given in Statement (See below). The selection for 2015-16 and 2016-17 has not been made. There is no community-wise quota for grant of scholarship.

Statement

State-wise details of the Artistes awarded Scholarships for the year 2014-15

Sl. No.	State/UTs	No. of Selected Artistes
1.	Andhra Pradesh	05
2.	Arunachal Pradesh	Nil
3.	Assam	08
4.	Bihar	07
5.	Chhattisgarh	07
6.	Goa	Nil
7.	Gujarat	Nil
8.	Haryana	02
9.	Himachal Pradesh	Nil
10.	Jammu and Kashmir	04
11.	Jharkhand	03
12.	Karnataka	04
13.	Kerala	05
14.	Madhya Pradesh	20
15.	Maharashtra	11
16.	Manipur	12
17.	Meghalaya	Nil
18.	Mizoram	Nil
19.	Nagaland	Nil
20.	Odisha	20
21.	Punjab	02

Sl. No.	State/UTs	No. of Selected Artistes
22.	Rajasthan	Nil
23.	Sikkim	Nil
24.	Tamil Nadu	03
25.	Telangana	02
26.	Tripura	01
27.	Uttarakhand	Nil
28.	Uttar Pradesh	37
29.	West Bengal	37
30.	Andaman and Nicobar Islands	Nil
31.	Chandigarh	02
32.	Delhi	20
33.	Dadar and Nagar Haveli	Nil
34.	Daman and Diu	Nil
35.	Lakshadweep	Nil
36.	Puducherry	Nil
TOTAL		212

Demand for returning of Kohinoor

2646. SHRI SHANTARAM NAIK: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that there are a number of petitions pending in Supreme Court that Government of India should demand the return of "Kohinoor";

(b) what is the stand of British Government on the same in response of Government of India thereof;

(c) whether Government is in touch with Government of United Kingdom and if so, when was the last letter written by Government; and

(d) whether the issue has ever figured in bilateral talks between the two countries?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) There is only one petition *i.e.* W.P. No. 185/2016 pending